

Stop to Speculation in Cotton Trade

5360. SHRI KADAMBUR M.R. JANARTHANAN :

SHRI V. SOBHANADREESWARA RAO :

Will the Minister of TEXTILES be pleased to state :

(a) whether Government are aware that though the mill owners are complaining about high prices of cotton, yet it is in parity with high yarn and cloth prices :

(b) if so, whether Government will come to the rescue of cotton growers by restricting the speculation of the cotton trade this season ; and

(c) if not, the reasons thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR) : (a) The rise in the prices of cotton during the last one year has been much higher than the rise in price of cotton yarn and cotton cloth during the same period.

(b) Government are not aware of any speculation by cotton trade.

(c) Does not arise.

Sick Industrial Units in Bihar

5361. SHRIMATI PRABHAWATI GUPTA : Will the Minister of FINANCE be pleased to state :

(a) the number of sick industrial units in Bihar during the year 1986 ;

(b) whether the number of sick industrial units have increased in the year 1987 ;

(c) the steps taken by Government to check such industrial units ; and

(d) the steps taken or proposed to be taken to help these industrial units ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) Reserve Bank of India has reported that there were 17 large sick industrial units (with aggregate credit limits of Rs. 1 crores and above from the Banking system) and 9649 SSI sick units in Bihar as at the end of December 86. Data for 1987 have not yet become available.

(c) and (d) Guidelines have been issued by RBI to banks from time to time impressing upon them, inter alia, for identification of sickness at incipient stage itself, watching for warning signals and symptoms of sickness, timely reporting by branches to controlling authorities and initiating timely corrective action. Bank have also been advised to evolve rehabilitation packages for potentially visable sick industrial units. Where term lending institutions are involved, rehabilitation packages are prepared by them in consultation with banks and other agencies concerned. Under the Sick Industrial companies (Special Provisions) Act, 1985, Board for Industrial and Financial Reconstruction may suggest, inter alia, preventive, ameliorative and remedial measures which are required to be taken in respect of sick industrial companies coming within its jurisdiction.

Export Promotion of Commercial Automobile Vehicles

5362. SHRI VIJAY N. PATIL : Will the Minister of COMMERCE be pleased to state :

(a) how far manufacturers of commercial automobile vehicles succeeded in tapping the overseas market during last two years ;

(b) whether Government have noted specific problems confronted in improving export performance of commercial vehicles ;

(c) if so, what are the specific problems ; and

(d) the guidelines given to automobile manufacturers for tapping and improving export performance of commercial vehicles ;

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI) : (a) The exports of commercial automobile vehicles for the past two years in terms of numbers are given below :

Years	Export in numbers
1985-86	2234
1986-87	2951

(b) and (c) Some of the problems facing the exporters of commercial automobile